

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Anand Teknow Aids Engineering India Limited Date of Commencement of Liquidation: 30-07-2024; List of Stakeholders as on Date: 14-01-2026; Name of IP: Mr. Gaurav Ashok Adukia; Process Number: 1; Last 5 digit of registration number: 11293

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		32032570.72		32032570.72				NA
2	Liquidation costs incurred till date				2676887				NA
3	Secured financial creditors	6	5324461875.47	6	5324461875.47				Annexure 3
4	Unsecured financial creditors	13	876429823	12	793189181		83240642		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	44	10393808	43	8836029		1557779		Annexure 6
7	Operational creditors (Government Dues)	10	380272143	9	362311705		17960438		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	141	134499692	132	96241770.60		38257921.40		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	149567815	1	149567815				Annexure 9
Total		215	6907657727.19000 1	203	6769317833.790001		141016780.4		